



తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 1] HYDERABAD, SATURDAY, MARCH 27, 2021.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature, received the assent of the Governor on the 27th March, 2021 and the said assent is hereby first published on the 27th March, 2021 in the Telangana Gazette for general information:—

ACT No. 1 of 2021.

**AN ACT TO AUTHORISE PAYMENTS AND
APPROPRIATION OF MONEYS FROM AND OUT OF
THE CONSOLIDATED FUND OF THE STATE OF
TELANGANA FOR THE SERVICES OF THE
FINANCIAL YEAR COMMENCING ON THE 1ST APRIL,
2021.**

[1]

A. 202 (RSN)

Be it enacted by the Legislature of the State of Telangana in the Seventy Second Year of the Republic of India as follows:-

Short title.

1. This Act may be called the Telangana Appropriation Act, 2021.

Appropriation of Rs. 230872,54,28,000 from and out of the consolidated fund of the State of Telangana for the Financial year commencing on the 1st April, 2021.

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year commencing on the 1st April, 2021, a sum not exceeding two lakh thirty thousand eight hundred and seventy two crores, fifty four lakhs and twenty eight thousand rupees being moneys required to meet,-

(a) the grants made by the Telangana Legislative Assembly for that year, as set-forth, in column (3) of the Schedule; and

(b) the expenditure charged on the Consolidated Fund of the State of Telangana, for the year, as set-forth in column (4) of the Schedule.

Appropriation.

3. The sums authorised to be appropriated from and out of the Consolidated Fund of the State of Telangana by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE

(See sections 2 and 3)

SUMS NOT EXCEEDING

Demand Number	Services and Purposes	SUMS NOT EXCEEDING			Total
		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State		
(1)	(2)	(3)	(4)	(5)	
		Rs.	Rs.	Rs.	
I. State Legislature	Revenue	145,43,01,000	4,53,94,000	149,96,95,000	
II. Governor and Council of Ministers	Revenue	26,82,84,000	20,99,31,000	47,82,15,000	
III. Administration of Justice	Revenue	850,72,11,000	199,73,57,000	1,050,45,68,000	
	Capital	209,77,80,000	-	209,77,80,000	
IV. General Administration and Elections	Revenue	216,24,68,000	25,46,63,000	241,71,31,000	
	Capital	9,38,24,000	-	9,38,24,000	
V. Revenue, Registration and Relief	Revenue	2,347,02,63,000	-	2,347,02,63,000	
	Capital	5,49,60,000	-	5,49,60,000	
VI. Excise Administration	Revenue	281,52,70,000	-	281,52,70,000	
	Capital	299,76,000	-	299,76,000	
VII. Commercial Taxes Administration	Revenue	245,48,82,000	-	245,48,82,000	
	Capital	3,55,00,000	-	3,55,00,000	
VIII. Transport Administration	Revenue	110,95,12,000	-	110,95,12,000	
	Capital	5,00,00,000	-	5,00,00,000	
IX. Fiscal Administration, Planning, Surveys and Statistics	Revenue	19,271,12,85,000	17,678,60,72,000	36,949,73,57,000	
	Capital	52,64,96,00,000	-	52,64,96,00,000	
	Loans	97,75,00,000	-	97,75,00,000	
	Public Debt	-	91,39,42,23,000	91,39,42,23,000	

(1)	(2)	(3) Rs.	(4) Rs.	(5) Rs.
	X. Home Administration	6022,05,80,000	- -	6022,05,80,000
	Revenue	340,37,67,000	- -	340,37,67,000
	Capital	103,00,00,000	- -	103,00,00,000
	Loans	1939,41,80,000	3,00,00,000	1942,41,80,000
	XI. Roads, Buildings	5433,56,91,000	75,00,00,000	5508,56,91,000
	Revenue	1221,36,00,000	- -	1221,36,00,000
	Capital	11183,62,24,000	- -	11183,62,24,000
	Loans	509,46,68,000	- -	509,46,68,000
	XII. School Education	1571,24,93,000	- -	1571,24,93,000
	Revenue	21,52,80,000	- -	21,52,80,000
	Capital	274,02,83,000	- -	274,02,83,000
	Loans	4,78,37,000	- -	4,78,37,000
	XIII. Higher Education	141,08,28,000	- -	141,08,28,000
	Revenue	46,84,87,000	- -	46,84,87,000
	Capital	5040,79,26,000	- -	5040,79,26,000
	Loans	55,61,09,000	- -	55,61,09,000
	XIV. Technical Education	720,12,21,000	- -	720,12,21,000
	Revenue	8546,40,38,000	- -	8546,40,38,000
	Capital	1962,22,00,000	- -	1962,22,00,000
	Loans	3603,62,10,000	- -	3603,62,10,000
	XV. Sports and Youth Services	7221,38,00,000	- -	7221,38,00,000
	Revenue	1528,00,00,000	- -	1528,00,00,000
	Capital	233,33,75,000	- -	233,33,75,000
	XVI. Medical and Health	435,94,93,000	- -	435,94,93,000
	Revenue	10,00,000	- -	10,00,000
	Capital	17762,28,22,000	- -	17762,28,22,000
	Loans	1550,82,88,000	- -	1550,82,88,000
	XVII. Municipal Administration and Urban Development			
	Revenue			
	Capital			
	Loans			
	XVIII. Weaker Section Housing Programme			
	Revenue			
	Capital			
	Loans			
	XIX. Information and Public Relations			
	Revenue			
	Capital			
	Loans			
	XX. Labour and Employment			
	Revenue			
	Capital			
	Loans			
	XXI. Social Welfare			
	Revenue			
	Capital			
	Loans			

(1)	(2)	(3)	(4)	(5)
XXII.	Tribal Welfare	10088,36,77,000	- -	10088,36,77,000
	Revenue			
	Capital	1427,84,71,000	- -	1427,84,71,000
XXIII.	Backward Classes Welfare	5012,10,07,000	- -	5012,10,07,000
	Revenue			
	Capital	510,00,00,000	- -	510,00,00,000
XXIV.	Minority Welfare	1606,32,79,000	- -	1606,32,79,000
	Revenue			
	Capital	6,67,000	- -	6,67,000
XXV.	Women, Child and Disabled Welfare	1629,96,16,000	- -	1629,96,16,000
	Revenue			
	Capital	2,73,29,000	- -	2,73,29,000
XXVI.	Administration of Religious Endowments	391,97,84,000	- -	391,97,84,000
	Revenue			
XXVII.	Agriculture	18705,30,36,000	- -	18705,30,36,000
	Revenue			
	Capital	8,87,81,000	- -	8,87,81,000
	Loans	221,86,90,000	- -	221,86,90,000
XXVIII.	Animal Husbandry and Fisheries	627,25,93,000	- -	627,25,93,000
	Revenue			
	Capital	7,53,17,000	- -	7,53,17,000
	Loans	1054,00,39,000	- -	1054,00,39,000
XXIX.	Forest, Science, Technology & Environment	1123,65,23,000	- -	1123,65,23,000
	Revenue			
	Capital	152,13,41,000	- -	152,13,41,000
XXX.	Co-operation	99,69,44,000	- -	99,69,44,000
	Revenue			

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXXI.	Panchayat Raj	4185,94,52,000	- -	4185,94,52,000
	Capital	3009,98,56,000	- -	3009,98,56,000
	Loans	5136,14,52,000	- -	5136,14,52,000
XXXII.	Rural Development	11383,94,46,000	- -	11383,94,46,000
	Capital	1275,00,00,000	- -	1275,00,00,000
	Revenue	1026,75,33,000	- -	1026,75,33,000
XXXIII.	Major and Medium Irrigation	5716,34,87,000	25,68,00,000	5742,02,87,000
	Loans	8940,88,25,000	- -	8940,88,25,000
XXXIV.	Minor Irrigation	26,40,94,000	- -	26,40,94,000
	Capital	1194,08,86,000	70,00,000	1194,78,86,000
XXXV.	Energy	7836,64,06,000	- -	7836,64,06,000
	Loans	374,78,41,000	- -	374,78,41,000
XXXVI.	Industries and Commerce	1628,21,40,000	- -	1628,21,40,000
	Capital	64,27,59,000	- -	64,27,59,000
	Loans	254,79,49,000	- -	254,79,49,000
XXXVII.	Tourism, Art and Culture	538,10,89,000	- -	538,10,89,000
XXXVIII.	Civil Supplies Administration	1508,88,07,000	- -	1508,88,07,000
XXXIX.	Information Technology and Communications	209,91,06,000	- -	209,91,06,000
	Capital	150,00,00,000	- -	150,00,00,000
XL.	Public Enterprises	1,27,50,000	- -	1,27,50,000
	Total	203699,39,88,000	27173,14,40,000	230872,54,28,000

A. SANTHOSH REDDY,

Secretary to Government,

Legal Affairs, Legislative Affairs & Justice,

Law Department.